## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:351 ANSWERED ON:27.07.2010 MODERNISATION OF STATE POLICE FORCES

Adhi Sankar Shri ;Deora Shri Milind Murli;Dubey Shri Nishikant ;Maadam Shri Vikrambhai Arjanbhai;Mani Shri Jose K.;Ponnam Shri Prabhakar;Suvendu Shri Adhikari

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total funds sanctioned, released and allocated to various State Governments under 'Modernisation of State Police Forces' and to tackle naxals/terrorists during each of the last three years and the current year, State-wise, separately;
- (b) whether the State Governments have utilised such funds;
- (c) if so, the details thereof and if not, the reasons therefor, State-wise;
- (d) whether the Union Government has directed the State Governments to furnish the utilisation certificates;
- (e) if so, the names of States which have furnished the utilisation certificates;
- (f) whether the Government has received proposals from various State Governments to review such scheme and to provide more funds; and
- (g) if so, the details thereof, State-wise?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPALLY RAMACHANDRAN)

(a) to (c): Yes, Madam. During the last three years i.e. from 2007-08 to 2009-10, a total amount of Rs.3636.34 crore was released to the States under the Scheme for Modernization of State Police Forces (MPF Scheme). This amount includes Rs.1632.15 crore released to 09 (nine) naxal affected States, namely, Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Orissa, Uttar Pradesh and West Bengal. A statement indicating the State-wise release of funds and utilization reported by the State Governments in the last three years i.e. 2007-08, 2008-09, 2009-10 and current year, 2010-11 to various States, including naxal affected States is at Annexure. The funds released to the above 09 States during 2008-09 and 2009-10 includes a component of 100% Central financial support to the naxal affected districts @ Rs.2.00 crore per district for improving the police related infrastructure like construction of police stations, police outposts, fortification of existing police stations / police outposts. Accordingly, during 2008-09, an amount of Rs.64.00 crore and in 2009-10, an amount of Rs.102.00 crore was released under the MPF Scheme for 32 and 51 naxal affected districts in these States, respectively, @ Rs.2 crore per district.

For the current year, in Budget Estimates, 2010-11 an amount of Rs.1265.00 crore has been made available under the MPF Scheme. Out of this, an amount of Rs.166.00 crore has been earmarked for extending 100% Central assistance to 83 naxal affected districts @ Rs.2.00 crore per district for construction of new police stations and outposts. Out of Rs.1265.00 crore, an amount Rs. 156.04 crore has been released so far.

- (d) & (e): Yes, Madam. Three States namely Haryana, Nagaland and Tripura have no pending Utilization Certificates (UCs) upto 2008-09.
- (f) & (g): The States namely Punjab, Kerala, Sikkim, Maharashtra, Goa and West Bengal sought larger allocation of funds under the MPF Scheme in the Conference of Chief Ministers on Internal Security held on 7th February, 2010. In the conference, the States, namely Karnataka, Andhra Pradesh, Nagaland, Maharashtra and West Bengal sought continuance of the MPF Scheme. The MPF Scheme which was upto 2009-10 has been reviewed and extended for one more year i.e. upto 2010-11.